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(2024) 04 NCLAT CK 0006

National Company Law Appellate Tribunal New Delhi

Case No: Interlocutory Application No.985 Of 2023 in Company Appeal (AT) No. 346 Of 2018

State Bank Of India APPELLANT

Vs

National Highways Authority Of India & Anr

RESPONDENT

Date of Decision: April 2, 2024

Hon'ble Judges: Ashok Bhushan, Chairperson; Barun Mitra, Member (T)

Bench: Division Bench

Advocate: Arun Kathpalia, Monika Singh, Gaurav Lavaina, Ramji Srinivasan, Raunak Dhillon, Isha Malik, Nihaad Dewan, Namrata Srivastava, Dakshita Chopra, Vikash Kumar

Jha, Arvind Nayar, C.S.Chauhan, Aditya Sikka, Onshi Jakhar

Final Decision: Disposed Of

Judgement